

of the Government or the Secretariat. for an inordinate time. But this is perhaps the first time that the Government has been accused of really being earnest and trying to push through a Bill in a record time. This report was submitted just 4 or 5 months ago and with the greatest hurry—or to use the phrase “unholy hurry” or whatever it may be—the Government has tried to draft the Bill and come forward before this House for the approval of this Bill.

6 P.M.

Sir, one more thing and I shall finish. Shri Asoka Mehta has said something about heterogeneous purposes. I do not think psychologically we can claim that any action would come out from a monolithic purpose. Human mind is so made up that many purposes must be in operation at the same time and finding expression in one particular action. So, in this Bill also there may be heterogeneous purposes. Surely, we wanted to arrange rural credit. We wanted the Bank also to function as the biggest commercial bank and as another Member—Shri Joachim Alva—has suggested, the foreign exchange operations also, I do not think, would be outside the purview of the Government, the Reserve Bank and the State Bank.

Mr. Chairman: The question is:

“That the Bill to constitute a State Bank for India, to transfer to it the undertaking of the Imperial Bank of India and to provide for other matters connected therewith or incidental thereto, be taken into consideration.”

The motion was adopted.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

“In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 2) Bill, 1955, which was passed by the Lok Sabha at its sitting held on the 18th April, 1955, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.”

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, the 26th April, 1955.
